

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:140

ANSWERED ON:04.03.2011

RESTRUCTURED ACCELERATED POWERDEVELOPMENT AND REFORMSPROGRAMME

Ananth Kumar Shri ;Gangaram Shri Awale Jaywant

Will the Minister of POWER be pleased to state:

- (a) the progress made so far in the effective implementation of the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) in the country along with the benefits of technology enhancement and the total estimated energy savings achieved as a result thereof, State-wise;
- (b) the details of funds allocated, sanctioned and released to various States and power distribution companies under R-APDRP during each of the last three years and the current year;
- (c) whether there has been a shortfall in release of funds to various States as compared to the sanctioned amounts;
- (d) if so, the State-wise details thereof along with the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.140 TO BE ANSWERED IN THE LOK SABHA ON 04.03.2011 REGARDING RESTRUCTURED ACCELERATED POWERDEVELOPMENTAND REFORMSPROGRAMME.

(a): The Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) was launched by the Ministry of Power in July 2008 as a Central Sector Scheme for improving the urban power distribution sector in the country. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained Aggregate Technical & Commercial (AT&C) loss reduction. The projects under the scheme are taken up in two parts: Part-A & Part-B. Part-A of the scheme is dedicated to the establishment of an IT enabled system for achieving reliable & verifiable baseline data that shall enable evaluation of exact & verifiable AT&C losses in towns where the scheme is being implemented. Part-B of the scheme is for actual up-gradation and strengthening of the sub-transmission and distribution system. The focus of Part-B is on real AT&C loss reduction which is to be maintained on a sustainable basis. The AT&C loss reduction shall be measured from a year after the implementation of Part-A of the scheme and verified by independent agency appointed by MOP. The AT&C loss reduction shall be measured for a period of five years.

The present status of the R-APDRP scheme is given below:

Under Part-A(IT) of the scheme, a loan of Rs.5177 Crores has been sanctioned for funding of all eligible 1401 schemes in 29 states/UTs and an amount of Rs.1475 Crores has already been disbursed.

Under Part-B of R-APDRP, schemes worth Rs.14854 Crores have been sanctioned for 775 out of 1100 eligible towns and an amount of Rs.1781 Crores has already been disbursed.

Under Part-A(SCADA), a loan amount of Rs.472 Crores has been sanctioned for funding of SCADA schemes in 18 of 60 eligible towns and an amount of Rs.100 Crores has already been disbursed.

Third Party Independent Evaluating Agencies-Energy Accounting appointed for all states are in process of verification of initial baseline AT&C losses.

Since, the R-APDRP is still under implementation, the benefits of technology enhancement and the total estimated energy savings achieved as a result thereof will be known only after the completion of the projects. It is expected that on successful completion of the scheme, the AT&C losses will be reduced to 15% in the project areas.

(b): The details of project sanctioned and fund released under the Part-A & B of R-APDRP programme are enclosed at Annex-I & II respectively.

(c) to (e): Till date, there has been no shortfall in release of funds for the sanctioned schemes. The demands of utilities are being catered to as per R-APDRP guidelines.

In R-APDRP, initially 30% of scheme cost as first tranche for Part-A projects and upto 15% of scheme cost for Part-B projects is provided to the states after sanction of the projects.